

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **25.09.2025** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

02.00 PM

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In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 352/2023	V Venkata Sivakumar, Liquidator of Rathna Stores Pvt Ltd Vs UCO Bank Ltd.	Mr. V Venakata Sivakumar Party in person	Mr. Surya Teja SS Nalla

By order of Hon'ble Member (Judicial)

Chennai Bench

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